

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

C.P. (IB)/4104(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.11.2023**

NAME OF THE PARTIES: **SACH TELECOM PRIVATE LIMITED V/s**
 SHREE SANT KRIPA APPLIANCES
 PRIVATE LIMITED

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

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- 1) First Call :** Mr. Kunal Kanungo, Ld. Counsel for the Operational Creditor and Mr. Shailen Bhatia, Ld. Counsel for the Corporate Debtor are present. Counsel for the Operational Creditor prays for short Passover for want of presence of Senior Counsel.
- 2) Second Call:** Mr. Anand Chibbar, Ld. Sr. Advocate for the Operational Creditor and Mr. Shailen Bhatia, Ld. Counsel for the Corporate Debtor are present.

3) Heard both sides for a considerable time. Reserved for Orders.

4) Parties shall file and place on record written submissions, not more than Three (3) pages each, within a period of Five (5) days.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**